

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 16
CP No. 04/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Mr. Rituraj Sharma

...Petitioner

Versus

Acmeclub Farm Ventures Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 25.07.2024.

Therefore, the matter is reposted to 03.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 25, 2024